- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i to vii) above.
- (xi) (a) Thirty-fifth Annual Report and Accounts of the National Federation of Co-operative Sugar Factories Limited, New Delhi, for the year 1994-95, together with the Auditors' Report on the accounts.
 - (b) Review by Government on the working of the above Federation. [Placed in Library. See No. LT-8484/95]
- (xii) (a) Twenty-first Annual Report and Accounts of the National Heavy Engineering Co-operatve Limited, Pune, for the year 1994-95, together with the Audirots' Report on the Accounts.
 - (b) Review by Government on the working of the above Cooperative. [Placed in Library. See No. LT-8491/95]
- II. A copy each (in English and Hindi) of the follwoing Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of section 3 of the Essential Commodities Act, 1995:—

(1) S.O. No. 831(E), dated the 6th October, 1995, appointing Senior Fertiliser Inspector and Fertiliser Inspectors working in Central Fertiliser Quality Control & Training Institute, Faridabad, and its Regional Laboratories, under Fertiliser (Control) Order, 1985.

(2) S.O. No. 835(E), dated the 12th October, 1995, Publishing the Fertiliser (Control) Third Amendment Order, 1995, [Placed in Library. See No. LT-8490/95] Report and Accounts (1994-95] of the Bharat Gold Mines Ltd. Bangalore and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG): Madam, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Twenty-third Annual Report and Accounts of the Bharat Gold Mincs Limited, Bangalore, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Company. [Placed in Library. See No. LT-8549/95]

Reports and Accounts (1993-94) and (1994-95] of the Rajasthan State Dairy Development Corporation Ltd. Jaipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): Madam I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Annual Report and Accounts of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-8388/95]
- (ii) (a) Annual Report and Accounts of the Rajasthan State Dairy development Corporation Limited, Jaipur for the year 1994-95 with together the. Auditors' Report the on Accounts and the comments of the Comptroller and Auditor General of India thereon.

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- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above. [Placed in Library, See No. LT-8389/95]

Report and Accounts (1994-95) of the National Institute of Hydrology, Roorkee and related papers

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): Madam I lay on the Table a copy cach (in English and Hindi) of the following papers:---

- (i) Annual Report and Accounts of the National Institute of Hydrology, Rookee, for for the year 1994-95, together with the Audirors' Report on the Accounts.
- (ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-8655/95]
- (i) Report and Accounts (1994-95) of the Lok Jumbish Parishad Jaipur and related papers.
- (ii) Report and Accounts (1994-95) of the Uttar Pradesh Mahila Samakhya Society, Lucknow, and related papers.
- (iii) Report and Accounts (1994-95) of the Andhra Pradesh Mahila Samatha Society, Hyderabad and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): I lay on the Table a copy each (in English and Hindi) of the following papers:—

 (i) (a) Annual Report and Accounts of the Lok Jumbish Parishad, Jaipur, for the year 1994-95, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Parishad. [Placed in Library. See No. LT-8675/95]
- (ii) (a) Annual Report and Audited Accounts of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 1994-95.
 - (b) Review by Government on the working of the above Society. [Placed in Library. See No. LT-8676/95]
- (iii) (a) Annual Report and Accounts of the Andhra Pradesh Mahila Samatha Society, Hyderabad for the year 1994-95, together with the Auditors' report on the Accounts.
 - (b) Review by Government on the working of the above Society. [Placed in Library. See No. LT-8518/95]

Report and Accounts of variaus Educational Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Aligarh Muslim University, for the year 1993-94, under Section 34 of the Aligarh Muslim University Act, 1920.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-8513/95]
- (ii) (a) Seventieth Annual Report of University of Delhi, for the year 1992-93, together with the Auditors' Report on the Accounts.